

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 38 of 2020

IN THE MATTER OF:

Vipra Containers Pvt. Ltd.

....Appellant

Vs.

Registrar of Companies NCT of Delhi & Haryana

....Respondent

Present:

For Appellant: Mr. Prabhakar, Advocate

For Respondent: Mr. P.S Singh, Advocate

O R D E R
(Virtual Mode)

17.02.2021: Learned Counsel for the Appellant states that arguing Counsel is not available and seeks time. One opportunity is given. Parties may file brief 'Written Submissions' not more than three pages and 'Copies of Judgments' on which they want to rely, within 15 days.

List the Appeal 'For Admission (After Notice)' on **19th March, 2021**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

sa/md